



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - III SECTION)

MINUTES OF THE NORMS COMMITTEE- III

MEETING No. NC/3/MEET/Feb/202324/22

DATED: 07/02/2024

Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/3/MEET/Feb/202324/22 dated 07/02/2024 of Norms Committee - III for the year 2023-24 was held on 07/02/2024 under the Chairmanship of Rajiv Soni ,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	UTTAM SARKAR,Assistant Section Officer	DGFT(HQ)
2	Raman Kumar,Deputy DGFT	DGFT(HQ)
3	NAND Lal,Technical Consultant	DPIIT
4	SHAISH KUMAR,Technical Consultant	DGFT
5	DINESHNARAIN MATHUR,Technical Consultant	DGFT
6	Nand Lal,Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	CONCORD BIOTECH LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM REVIW00001262AM24
RA File Number	082404000101 AM20
Licence No and Date	0810145581/27/06/2019
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	2 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM REVIW00004154AM23
RA File Number	039404000526 AM20
Licence No and Date	0310832396/23/10/2019
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	3 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM REVIW00004153AM23
RA File Number	039404000571 AM21
Licence No and Date	0310839148/27/10/2020
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	4 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM REVIW00001514AM23
RA File Number	03AA04011100 AM22
Licence No and Date	0311003600/06/05/2021
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	5 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00255868AM22
RA File Number	03AA040112749 AM22
Licence No and Date	0311008637/17/11/2021
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	6 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00276162AM22
RA File Number	03AA040123869 AM22
Licence No and Date	0311009212/06/12/2021
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	7 / NC/3/MEET/Feb/202324/22
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Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00004589AM24
RA File Number	03AX04001845 AM24
Licence No and Date	0311025665/24/07/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	8 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00004638AM24
RA File Number	03AX04001847 AM24
Licence No and Date	0311025741/25/07/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	9 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00004639AM24
RA File Number	03AX04001846 AM24
Licence No and Date	0311025742/25/07/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	10 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected

Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00005070AM24
RA File Number	03AX04002091 AM24
Licence No and Date	0311026346/16/08/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not attended Personal Hearing before Committee. Hence, it was decided to reject the application of the firm.	

Case No.	11 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00005094AM24
RA File Number	03AX04002037 AM24
Licence No and Date	0311026386/17/08/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not attended Personal Hearing before Committee. Hence, it was decided to reject the application of the firm.	

Case No.	12 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024
HQ File Number	HQRNORM APPLY 00005597AM24
RA File Number	03AX04002632 AM24
Licence No and Date	0311027028/12/09/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	

Case No.	13 / NC/3/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202324/ 22 and 07/02/2024

HQ File Number	HQRNORM APPLY 00005698AM24
RA File Number	03AX04002741 AM24
Licence No and Date	0311027160/15/09/2023
Norms Committee Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had not appeared before Committee with technical expert even after three more time given to the firm. Hence, it was decided to reject the applications of the firm.	